## HIGH COURT OF JAMMU AND KASHMIR AND LAD

(Office of the Registrar Judicial)

File No.:- RFA 46/2023

**Nursat Bano** 

Titled

V/s

Ricky Jolly and others

..... Petitioner/Appellant(s)

...... Respondent (s)

Notice to the respondent: -

- Nirmal Abrol Jolly
   W/O Late Vijay Jolly, Sr. Lecturer in Botany,
   Govt. Higher Secondary School, Mubark Mandi, Jammu.
- Parul Jolly
   S/O Mohinder Oberoi
   C/O Nirmal Abrol Jolly W/O Late Vijay Jolly, Sr. Lecturer in Botany,
   Govt. Higher Secondary School, Mubark Mandi, Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on <u>26.09.2025</u> 09.00 A.M. or the next working day if <u>26.09.2025</u> is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the this Court 03rd day of September, 2025 at Jammu.

(Sandeep Kour)

Regististra (Judic)al Highigouctcofulsok ahet Kadakh

-JAJAM MuU.

No.:- 3224

Copy of the above forwarded to:

1. The Editor Dail Excelsion, Jammu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 204 dated 01-09-2025 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

(Sandeep Kour)

Registrar J (dical)

High Count of delt artalenskh

James M. U.